Increase in borrowings of Andhra Pradesh and Telangana

- 395. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of FINANCE be pleased to state:
- (a) whether it is a fact that the net borrowings of Andhra Pradesh and Telangana States have increased manifold during the last three years;
 - (b) if so, the details thereof;
- (c) whether the borrowings are within the limits of Fiscal Responsibility and Budget Management (FRBM) Act; and
- (d) borrowings of these two States as on 2nd June, 2014 and during the last three financial years, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RADHAKRISHNAN P.): (a) and (b) Fourteenth Finance Commission (FFC) has prescribed the Fiscal Roadmap for each State including Andhra Pradesh and Telangana for its award period 2015-20 and anchored Fiscal Deficit of all States to an annual limit of 3% of Gross State Domestic Product (GSDP). Based on the formulation prescribed by FFC, the Net Borrowing Ceilings (NBC) of the State of Andhra Pradesh and Telangana from the year 2015-16 to 2017-18 have been fixed and are tabulated below:—

(₹ in crore)

State	2015-16	2016-17	2017-18
Andhra Pradesh	17,851	18,796	23,794
Telangana	15,295	18,731	21,445

- (c) Yes, the net borrowing ceiling fixed for the States are within the limits of Fiscal Responsibility and Budget Management (FRBM) Act.
- (d) As gleaned from States budget and Finance Accounts of the States of Andhra Pradesh and Telangana, the details of outstanding public debt and other liabilities as on 02.06.2014 and at the end of March of 2015-16 (FA), 2016-17(RE) and 2017-18 (BE) are regulated below:—

(₹ in crore)

State	Outstanding public debt and other liabilities					
	02.06.2014	2015-16	2016-17	2017-18		
	(FA)	(FA)	(RE)	(BE)		
Andhra Pradesh (Note-1)	1,30,654.35	1,73,853.60	1,92,983.97	2,16,026.58		
Telangana (Note-2)	69,517.28	97,992.29	1,14,813.82	1,40,523.17		

Note: 1. Outstanding debt includes un-apportioned amount of ₹ 33,477.52 crore.

Capital infusion in PSBs

396. SHRIMATI VIJILA SATHYANANTH: Will the Minister of FINANCE be pleased to refer to the answer to Unstarred Question 393 given in the Rajya Sabha on 19th December, 2017 and state:

- (a) whether it is a fact that the amount of capital infusion will be higher than the $\rat{7}9,700$ crore provided by Government between financial years 2008 to financial year 2015; and
 - (b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHIV PRATAP SHUKLA): (a) and (b) The amount available for capital infusion under the budgetary allocation in the current financial year, is higher than the amount of ₹ 79,721 crore infused as capital by the Government during the financial years 2007-08 to 2014-15. Details are given in the Statement.

Statement

Details of capital infusion in PSBs

(₹ in crore)

Capital	Capital	Capital	2017-18 Capital Infused				
infused from	infused in	infused in					
2007-08	2015-16	2016-17	Till PSB	Post-	Total	Unspent	
to			recapitalisation	announcement,		allocation	
2014-15			announcement	till date		available for	
			(24.10.2017)			2017-18	
79,721	25,000	24,997	1,861	7,750.06	9,611.06	80,388.94	

^{2.} Outstanding debt for 2016-17 (RE) and 2017-18 (BE) do not include reserve fund and deposits.